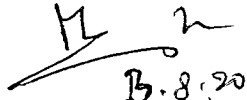


F. No 06/CESTAT/Statement/2011-CR

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST BLOCK NO.2, R.K. PURAM, NEW DELHI-110066

Dated: 13/08/2020

Bench wise statement showing pendency, institution and disposal of appeals and stay applications with year wise break-up of appeals pending as on 01/08/2020 is circulated for information.


(Mukesh Gupta)
Asst. Registrar

Copy to:-

1. SPS to Hon'ble President, CESTAT for information please.
2. All Hon'ble Members, CESTAT including Regional Benches for information please.
3. S.P.S. to Chief Commissioner (AR), CESTAT, New Delhi.
4. Member (Review), CBEC, North Block, New Delhi.
5. The Under Secretary, (AD-IC), Ministry of Finance, Department of Revenue, North Block, New Delhi.
6. PS to Registrar/DRs/All A.Rs including Regional Benches.
7. Computer Section for uploading on website

- 1 -

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,				
WEST BLOCK NO.2, R.K. PURAM, NEW DELHI-66				
Disposal and Institution for the month of July, 2020				
	Opening Balance	Fresh Institution/ Restored/ Remanded	Disposal	Pendency

DELHI	6466	81	25	6522
MUMBAI	14303	58	119	14242
KOLKATA	10170	17	6	10181
CHENNAI	10668	61	0	10729
BANGALORE	9268	9	38	9239
AHMEDABAD	11924	56	7	11973
ALLAHABAD	1564	34	7	1591
CHANDIGARH	5478	23	1	5500
HYDERABAD	4421	46	16	4451
TOTAL	74262	385	219	74428

STATEMENT SHOWING YEARWISE BREAK UP OF
PENDING APPEALS IN CESTAT, AS ON 01.08.2020.

YEARS	DELHI	MUMBAI	KOLKATTA	CHENNAI	BANG.	AHMEDBI	ALLBD	CHD	HYD
1993	0	0	0	0	0	0	0	0	2
1996	0	0	0	0	0	0	0	0	0
1999	0	0	0	0	0	0	0	0	0
2000	0	1	0	0	0	0	0	0	0
2001	0	0	0	0	0	0	0	0	0
2002	0	0	0	0	0	1	0	0	1
2003	0	0	0	0	0	0	0	0	7
2004	6	0	0	0	0	0	0	0	4
2005	5	3	0	0	0	4	0	0	0
2006	15	3	0	0	0	5	1	0	0
2007	4	2	0	0	2	5	2	4	5
2008	6	5	4	0	18	3	4	9	3
2009	45	83	157	0	127	46	13	16	45
2010	43	80	227	7	523	134	15	84	33
2011	23	115	597	79	562	243	25	255	81
2012	56	626	472	127	761	627	84	341	441
2013	96	883	532	826	803	1238	51	484	375
2014	158	1148	626	1346	1101	1253	83	600	447
2015	208	1161	601	1548	1020	1096	127	526	372
2016	379	1927	1033	1541	1245	1281	125	436	591
2017	590	1900	955	1451	1132	1146	147	591	717
2018	1787	2968	2825	2021	1233	1843	309	1216	716
2019	2232	2763	1954	1453	527	2556	347	750	427
2020	869	574	198	330	185	492	258	188	184
TOTAL	6522	14242	10181	10729	9239	11973	1591	5500	4451

MONTHLY STATEMENT FOR THE MONTH OF JULY, 2020 AS ON 01/08/2020

	OPENING BALANCE						FRESH INSTITUTION						APPEAL RESTORED						RECEIVED FROM OTHER BENCHES						
	EXCISE	CUSTO	S TAX	AD	TOTAL	STAY	EXCISE	CUSTOM	S TAX	AD	TOTAL	STAY	EXCISE	CUSTO	S TAX	AD	TOTAL	STAY	EXCISE	CUSTOMS	S TAX	AD	TOTAL	STAY	
DELHI	1031	2049	3341	45	6466	0	36	22	23	0	81	0	0	0	0	0	0	0	0	0	0	0	0	0	0
MUMBAI	4595	4637	5071	0	14303	0	6	22	10	0	38	0	6	14	0	0	20	0	0	0	0	0	0	0	0
KOLKATA	4200	1932	4038	0	10170	364	6	6	5	0	17	1	0	0	0	0	0	0	0	0	0	0	0	0	0
CHENNAI	2642	3021	5005	0	10668	0	9	41	11	0	61	0	0	0	0	0	0	0	0	0	0	0	0	0	0
BANGALORE	2344	1460	5464	0	9268	5	0	4	5	0	9	1	0	0	0	0	0	0	0	0	0	0	0	0	0
AHMEDABAD	5897	2415	3612	0	11924	21	31	8	17	0	56	0	0	0	0	0	0	0	0	0	0	0	0	0	0
ALLAHABAD	517	321	726	0	1564	38	9	10	15	0	34	2	0	0	0	0	0	0	0	0	0	0	0	0	0
CHANDIGARH	2341	804	2333	0	5478	0	8	4	10	0	22	0	1	0	0	0	1	0	0	0	0	0	0	0	0
HYDERABAD	1248	642	2531	0	4421	0	7	24	15	0	46	0	0	0	0	0	0	0	0	0	0	0	0	0	0
TOTAL	24815	17281	32121	45	74262	428	112	141	111	0	364	4	7	14	0	0	21	0	0	0	0	0	0	0	0

1 Sanctioned strength of the Members is 33 and working strength is 21 as on 01.08.2020

2 Figures may be considered as tentative and subject to further verification.

3 Members on leave during the month of July, 2020 for 0 days as under.

Note :

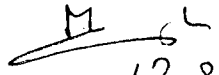
1 Hon'ble Justice Shri Dilip Gupta, President	Nil	13 Sh. Anil G. Shakkarwar, Member(Tech)	Nil
2 Mrs. Archana Wadhwa, Member (Judicial)	Nil	14 Sh. P. Venkata Subba Rao Member (Tech)	Nil
3 Sh. Ashok Jindal, Member(Judicial))	Nil	15 Sh. P. Dinesha Member(Judicial)	Nil
4 Dr. D. M. Mishra, Member (Judicial)	Nil	16 Sh. C.L. Mahar Member(Technical)	Nil
5 Sh. Anil Choudhary, Member(Judicial)	Nil	17 Sh. Ajay Sharma Member(Judicial)	Nil
6 Sh. S. K. Mohanty, Member (Judicial)	Nil	18 Ms. Rachna Gupta Member(Judicial)	Nil
7 Sh. Ramesh Nair, Member (Judicial)	Nil	19 Mr. Sanjiv Srivastava Member (Technical)	Nil
8 Ms. Sulekha Beevi C.S., Member(Judicial)	Nil	20 Dr. Suvendu Kumar Pati, Member(Judicial)	Nil
9 Shri S.S. Garg, Member (Judicial)	Nil	21 Mr. P. Anjani Kumar, Member(Technical)	Nil
10 Sh. P. K. Choudhary, Member (Judicial)	Nil		
11 Sh. Raju, Member(Technical)	Nil		
12 Sh. C.J. Mathews, Member(Technical)	Nil		

**TRANSFER TO
OTHER BENCHES**

DISPOSAL

CLOSING BALANCE

EXCISE	CUSTOMS	S TAX	AD	TOTAL	STAY	EXCISE	CUSTOMS	S TAX	AD	TOTAL	STAY	EXCISE	CUSTOMS	S TAX	AD	TOTAL	STAY
0	0	0	0	0	0	8	7	7	3	25	0	1059	2064	3357	42	6522	0
0	0	0	0	0	0	24	70	25	0	119	0	4583	4603	5056	0	14242	0
0	0	0	0	0	0	4	2	0	0	6	0	4202	1936	4043	0	10181	365
0	0	0	0	0	0	0	0	0	0	0	0	2651	3062	5016	0	10729	0
0	0	0	0	0	0	11	3	24	0	38	0	2333	1461	5445	0	9239	6
0	0	0	0	0	0	1	5	1	0	7	0	5927	2418	3628	0	11973	21
0	0	0	0	0	0	1	0	6	0	7	0	525	331	735	0	1591	40
0	0	0	0	0	0	1	0	0	0	1	0	2349	808	2343	0	5500	0
0	0	0	0	0	0	10	0	6	0	16	0	1245	666	2540	0	4451	0
0	0	0	0	0	0	60	87	69	3	219	0	24874	17349	32163	42	74428	432


 13.8.20
 (MUKESH GUPTA)
 Asst. Registrar.